Central Administrative Tribunal, Principal Bench

O.A.No.2216/92

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 24th day of April, 1997

Dr. Jagdish Kumar Arora
Senior Tech. Assistant
C.S.I.R.Centre for Bio-Chemicals
Mall Road
Near Jublee Hall   ..   Applicant
D E L H I - 110 007.

(By Shri Surinder Singh, Advocate)

                    Vs.

Director General
Council of Scientific & Industrial Research
Rafi Marg
New Delhi.

Dr. A.P.Joshi
Scientist-Incharge
C.S.I.R. Centre for Bio-chemicals
Mall Road
Near Jublee Hall   ...   Respondents
Delhi - 110 007.

(By Shri N.S.Mehta, Advocate)

O R D E R(Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)

Heard the learned counsel for the parties.
Learned counsel for the respondents submits that a Fax
Message dated 23.4.1997 has been received by him from the
respondents. The relevant paragraph of the Fax Message
is as follows:

    "In view of this, it has now been decided with
the approval of the J.S.(Admn.) that you may instruct
Shri N.S.Mehta, Advocate to make a statement before the
Tribunal that the case of Dr.J.K.Arora will be reviewed
by constituting the Assessment Committee as per the
prescribed rules and accordingly the case be disposed of
by the Tribunal."

2.   In view of the above message the learned counsel
for the respondents submits that the case may be disposed
of, leaving it open to the respondents to review the
selection process in accordance with Rules.

3.   Learned counsel for the applicant has no objection to this. However, he submits that the Assessment Committee should act fairly and without prejudice to the fact that the applicant had approached this Tribunal.

4.   We have considered the above submissions. We have no reason to believe that the respondents will not act fairly in the matter of Selection strictly in accordance with the relevant Rules and merits of the case.

5.   In the light of the above, this OA is disposed of taking into account the facts stated in Fax Message dated 23.4.1997. No order as to costs.

(R.K.AHOOJA)   (SMT. LAKSHMI SWAMINATHAN)
MEMBER(A)   MEMBER(J)

/rao/